

which was brought to the notice of the High Court in connection with the writ petition moved by the company against the searches and seizures. The High Court has dismissed the petition. The investigation is being carried on by the Delhi Police.

(e) The Registrar of Companies, Delhi, has prosecuted the Company and its officers for defaults is not filing annual accounts for the years ended 31st March, 1962, 1963, 1964, 1965 and 1966 and prosecution resulted in imposition of fines. The Registrar has also moved the Court for enforcing the submission of the audited accounts under section 614(2) of the Companies Act and the Court has imposed fines. Action in respect of defaults for the year ending 31st March, 1967 is being taken.

#### MINERAL DEPOSITS IN JAMMU AND KASHMIR

5306. SHRI AHMAD AGA : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) the kinds of mineral deposits indicated by the Geological Survey of India in the State of Jammu and Kashmir and the places where these have been found out; and

(b) the quantity likely to be available for the commercial use in each case ?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY) : (a) and (b) A statement is laid on the Table of the House. [*Placed in Library. See No. LT-613/68*]

#### EXPRESS TRAIN FROM KHANDVA TO BOMBAY

5307. SHRI SAYYAD ALI : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to start an Express Passenger train from Khandva to Bombay on the Central Railway;

(b) if so, when;

(c) whether there is also a proposal to construct a railway station at "Bhone

Bud" between Dharangaon and Takarkhede on the Jalgaon-Amalner line on the Western Railway; and

(d) if so, when its construction will be undertaken ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) No.

(b) Does not arise.

(c) and (d) A proposal to provide a train halt at Bhone between Dharangaon and Takarkhede stations is under examination.

#### PARCEL AND BOOKING OFFICERS AT BHAGDARA STATION

5308. SHRI SAYYAD ALI : Will the Minister of RAILWAYS be pleased to state when the parcel and booking offices are likely to start functioning at Bhagdara Railway Flag Station on the Pachora-Jamner line of the Central Railway ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Bhagdara is at present an unmanned train halt where booking of passengers is done by the Guards of trains. It is proposed to entrust this work to a contractor and action to appoint a suitable contractor is under way. Booking office for passengers will start functioning at Bhagdara as soon as the contractor is appointed.

2. Booking of parcels at contractor-operated train halts is not feasible. No office for booking parcels is therefore being provided at Bhagdara halt.

#### SHUTTLE TRAIN FROM JALGAON TO VARANGAON ON CENTRAL RAILWAY

5309. SHRI SAYYAD ALI : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to start a shuttle train from Jalgaon to Varangaon on the Central Railway; and

(b) if so, when ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) No.

(b) Does not arise.